

No fund could be released to Andhra Pradesh as their proposal received in July, 2012.

As significant part of the mandate of the scheme is yet to be fulfilled, action has been initiated to continue the scheme upto 31st March, 2014.

Creation of employment opportunities during Twelfth Plan

2745. DR. V. MAITREYAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the targets fixed and achieved for employment generation during Tenth and Eleventh Five Year Plans;

(b) the State/Union Territory-wise, year-wise, targets fixed for creation of employment opportunities under the Prime Minister's Employment Generation Programme (PMEGP), Swarna Jayanti Shahari Rozgar Yojana (SJSRY), Swarnajayanti Gram Swarozgar Yojana (SGSY), National Rural Employment Guarantee Act, (NREGA) and Support to Training and Employment Programme for women (STEP) during each year of the Twelfth Plan period; and

(c) the progress made so far?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) The Tenth Five Year Plan had set a target of creating 50 million new employment opportunities on current daily status basis and about 47 million employment work opportunities were created. The target for Eleventh Five Year Plan was creation of 58 million employment opportunities on current daily status basis and about 20 million employment work opportunities were created.

(b) The Twelfth Five Year Plan has not been finalised.

(c) Does not arise.

Outlay for continuing tufts in Twelfth Plan

2746. SHRI DEVENDER GOUD T.: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Technology Upgradation Fund Scheme (TUFS) is going to be over at the end of Eleventh Plan;

(b) if so, whether the Ministry has taken any decision to continue the same in the Twelfth Plan;

(c) if so, the details thereof; and

(d) what would be the estimated outlay and how the outlay is going to be utilized?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) to (d) The Working Group on Textiles and Jute Industry for the Twelfth Five Year Plan, constituted by Ministry of Textiles has recommended continuation of TUFs with an allocation of Rs. 15886 crore for Twelfth Plan. The Scheme guidelines would be issued following approval of 12th Plan, in line with findings of CRISIL evaluation study which suggests higher TUFs allocations for weaving and processing sectors.

Textile mills importing cotton bales

2747. SHRI BALWINDER SINGH BHUNDER: Will the Minister of TEXTILES be pleased to state:

(a) whether there is acute shortage of cotton bales in the country;

(b) whether the textile mills are importing cotton bales to overcome the shortage;

(c) whether the import is cost effective as compared to domestic cotton bales;

(d) whether any benefit is being given to textile mills in importing cotton bales; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) to (c) No Sir, Cotton Advisory Board (CAB) on August 23, 2012 has estimated 2011-12 production at 353 lakh bales which is the highest ever crop size. Currently Indian Cotton prices are above world prices. Textiles mills have started importing cheaper cotton from abroad which is expected to moderate domestic prices.

(d) No Sir.

(e) Does not arise in view of the above.